

(ख) क्या यह सच है कि इस लाइन पर कुछ स्टेशनों पर पीने का पानी तथा खाद्य वस्तुएं नहीं मिलती हैं ; और

(ग) यदि हा, तो क्या सरकार इस बारे में आवश्यक व्यवस्था करने का कोई विचार रखती है ?

†[ARRANGEMENTS FOR WATER AND Eatables AT STATIONS

124. SHRI G. K. KAPOOR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of stations on the Katni-Bina Section of the Central Railway on which arrangements for drinking water have been made by the Railways;

(b) whether it is a fact that no eatables and drinking water are available at some of the stations on this line; and

(c) if so, whether Government propose to make necessary arrangements in this regard?

रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह) : (क) बीना-कटनी खण्ड के सभी 22 स्टेशनों पर पीने के पानी की व्यवस्था है ।

(ख) इस खण्ड के 10 स्टेशनों पर चाय, काफी और/या भोजन की दुकानों की व्यवस्था है । बाकी स्टेशन अपेक्षाकृत छोटे स्टेशन हैं और वहां ऐसी दुकानों की व्यवस्था करने का औचित्य नहीं है । सभी 22 स्टेशनों पर पीने के पानी की व्यवस्था है ।

(ग) वर्तमान व्यवस्था पर्याप्त समझी जाती है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Drinking water arrangements exist

at all the twenty-two stations on Bina-Katni Section.

(b) At 10 stations on this section, tea, coffee and/or food stalls are provided. The remaining stations are comparatively small stations, and there is no justification for provision of such stalls at these stations. Drinking water arrangements exist at all the 22 stations.

(c) The present arrangements are considered adequate.]

SAS QUALIFIED UDCs

125. SHRI U. S. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of upper Division Clerks who qualified in the Subordinate Accounts Service (Railways) Examination each year since 1957;

(b) how many of them have been absorbed every year;

(c) whether it is a fact that some of the qualified persons from 1957 batch have not yet been promoted to S.A.S. grade; and

(d) if so, how Government propose to compensate them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUHAG SINGH): (a) Number of Upper Division Clerks who qualified in the Subordinate Accounts Service (Railways) Examination each year since 1957:—

December 1957—403; December 1958—395; April 1960—477; December 1960—January, 1961—521 and November 1961—155.

(b) Number absorbed every year out of (a) above:—

1958—295; 1959—160; 1960—141; 1961—161; 1962—222; 1963—135; 1964—106 and 1965—27.

†[] English translation.

(c) Yes; 7 qualified candidates of 1957 batch on one Railway are still awaiting promotion.

(d) There is no question of compensating them as this is only an examination qualifying a candidate for promotion without any guarantee of promotion. Such staff are, however, granted increments in their clerical scales of pay at enhanced rates with effect from the date following the last date of the examination.

**LOW TEMPERATURE CARBONISATION
PLANT BASED ON SINGRAULI COAL**

126. SHRI K. C. BAGHEL: Will the Minister of STEEL AND MINES be pleased to state the progress made in connection with setting up of a low temperature carbonisation plant based on Singrauli coal in Madhya Pradesh?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): The first series of tests on bulk samples of Singrauli coal have not yielded encouraging results. Thus, for the present, the suitability of this coal for low temperature carbonisation has not been established. But further samples have been sent to the Central Fuel Research Institute and more tests would be carried out. ?

ANCILLARY INDUSTRIES COMMITTEE

127. SHRI K. C. BAGHEL: Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 175 in the Rajya Sabha on the 6th May, 1965 and state:

(a) whether any final decision has since been taken to appoint a Sub-committee of the Ancillary Industries Committee in Madhya Pradesh; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) and (b) The Ancillary Industries Committee have recommended appointment of a Sub-Committee in Madhya Pradesh. Steps are now being taken to form the Sub-committee.

IMPORT OF ZINC INGOTS

128. SHRI K. C. BAGHEL: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether any request was made by the Central Water and Power Commission for issue of no objection certificate by the Director General of Technical Development, in favour of Madhya Pradesh Electricity Board for import of 100 M. tons of zinc ingot;

(b) if so, when the request was made; and

(c) whether the no objection certificate has since been issued?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) Yes.

(b) 20th April, 1965.

(c) Yes.

**SURVEY TO SHIFT THE PIER AT
DHANUSHKODI**

129. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some years back a survey was ordered to be taken at Aryangundu located between Railway stations Thangachimadam and Rameswaram in Rameswaram Island for transferring the Pier at Dhanushkodi to this place and a considerable amount was also spent on that account; and

(b) if so, what was the result of the survey and whether there is any proposal to locate the Pier at Aryangundu since Dhanushkodi Pier has been damaged in the last tidal wave?